SHRI HAJ BAHADUR: I think that those that were badly damaged could not have been repaired. I require notice for this.

SHRI J AG JI VAN RAM: They were keyond repair.

SHRI M. VALIULLA: What is the amount spent, after the purchase of the aircraft, on special equipment and spare engines?

SHRI RAJ BAHADUR: Not for the socalled old aircraft. They are ordinarily purchased along with the air craft when they are purchased direct from the manufacturers.

## AIR-STRIP FOR KULU SUB-DIVISION

\*324. LT.-COL. J. S. MANN: Will the Minister for COMMUNICATIONS be pleased to state:

(a) the progress so far made in the construction of an air-strip in the Kulu Sub-Division;

(b) when the air-strip is likely to be ready for air operations; and

(c) the amount of expenditure' so far incurred on this project?

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) to (c). The surreys so far undertaken indicated that Bhuntar, where a small fairweather air-strip already exists, might be suitable for this purpose. A test landing was made with a Heron aircraft at this site, but it has been found that there would be technical difficulties in the construction of a fullfledged aerodrome due to the narrowness of the valley. However, further search continues to be made for suitable sites, where scheduled operations could be carried out with comparative safety.

LT. COL. J. S. MANN: May I know when these surveys were carried out?

SHRI RAJ BAHADUR: The surveys were carried out by the Director General of Civil Aviation himself on 18th January 1956.

•325 to \*327. [For *answers*, rid\* *cols*. 2443—46 infra.]

## DAILY ALLOWANCE FOR THE EX-SOUTH INDIAN RAILWAY TICKET EXAMINERS

◆328. SHRI N. C. SEKHAR: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government have received any representations on behalf of certain ticket examiners of the ex-South Indian Railway about denial of their right to opt for daily allowance; and

(b) if so, the action taken by Government thereon?

THE DEPUTY MINSTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes, Sir.

(b) The option has since been given to them.

## CAPITAL-LABOUR PARTNERSHIP

\*329. SHRI M. VALIULLA: Will **\*\*** Minister for LABOUR be pleased to state:

(a) whether the question of ensuring capital-labour partnership in the running of industries is under examination by the Government; and

(b) if so, what decision has been taken in the matter?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) and (b). Proposals in this connection are being considered for inclusion in the second Five Year Plan.

SHRI M. VALIULLA: May I know whether there is any agreement between the Union and the Tatas regarding capital-labour partnership and, if so, what is the effect?

SHRI ABID ALI: Yes, Sir. Tata Industries at Jamshedpur have entered into an agreement with their workers' unions. No details have been worked out. But some provisional